Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.215/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company Under Section		Nirendra Bhowmik (Accealar Technologies (India) Pvt.LtdVersus- Registrar of Companies, W.B		
<u> </u>	7 ATITA 9	ABAN BISTINAL	so lettin	Alm
			ORDER	20171

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Sal-(Vijai Pratap Singh) Member (J)